

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Petition No. 23/GT/2017

Dated: 2.11.2020

To

Shri Sanjeev Kumar Varshney,
Additional General Manager (MTP),
Bhartiya Rail Bijlee Company Limited,
Nabinagar Thermal Power Project,
Post-Khaira, District-Aurangabad,
Bihar - 824303

Sir,

Subject: Petition for approval of tariff of Nabinagar Thermal Power Project (4 x 250 MW) for the period from Date of Commercial Operation of Unit-I (i.e. 15.1.2017) to 31.3.2019

Ref: ROP of the hearing dated 27.8.2019

With reference to the above mentioned subject, I am directed to request you to furnish the following information on affidavit, with advance copy to the Respondents on or before **18.11.2020**:

- i) Status of the actual date of commercial operation of Unit-IV;
- ii) Form-9C for respective years;
- iii) Copies of loan agreements;
- iv) Legible copies of the Audited Financial Statements as on COD of each Unit and for the respective years;
- v) The un-discharged liabilities as on COD of Unit-II as per Form-5B varies with the un-discharged liabilities mentioned in Form-9E. The reason for the said variation shall be clarified /reconciled along with modification of necessary tariff forms impacted, if any;
- vi) Details of re-financing of loan as per format below:

Date of Re-Financing	Old Lender Name	Outstanding amount	Old ROI	New Lender Name	Amount of Loan	New ROI

- vii) Repayment schedule in respect of each loan, clearly stating the scheduled date and the amount of repayment;
- viii) Documentary evidence in respect of rate of interest used to arrive at Weighted Average Rate of Interest (WAROI) as considered in Form-13.

2. The Respondents, who shall file their replies by **2.12.2020**, with an advance copy to the Petitioner, who may file its rejoinder, if any, on or before **9.12.2020**. The due date for filing the additional information and reply/rejoinder should be strictly complied with and no extension of time shall be granted for any reason.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:
All Respondents